

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 28258/2019

(Arising out of impugned final judgment and order dated 11-01-2019 in OA No. 21/440/2016 passed by the Central Administrative Tribunal At Hyderabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

D. PRASANNA BABU & ORS.

Respondent(s)

(IA No.127987/2019-CONDONATION OF DELAY IN FILING)

Date : 06-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Apurv Kurup, Adv.
Mr. Sunil Kumar Verma, Adv.
Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP [C] NO.30621/2011

(ASHA SUNDRIYAL)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER